

(b) and (c) In view of (a) above, the question does not arise.

Subsidy to Fertilizer Trade Association etc.

1752. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of assistance, subsidies or grants, etc., given to fertilizer trade associations, consultants etc. for seminars, workshops, exhibitions, year-wise during the last three years along with the purposes of giving it;

(b) whether Government has conducted any post audit on such expenses to justify that the tax payers money has been used judiciously;

(c) if so, the details thereof; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE IN MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) An amount of Rs.5,00,000/- (Rupees five lakh only) has been released to Government of Nagaland during the year 2010-11 towards financial support for organizing the Second North East Agri Expo held on 15-19th Dec 2010.

(b) No.

(c) and (d) Office of the Comptroller and Auditor General of India will conduct audit.

New investment policy for fertilizer sector

1753. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the new investment policy for the fertilizer sector has been implemented in the country particularly in the State of Gujarat;

(b) if so, whether fertilizer sector has responded positively towards the new policy;

(c) if so, the names of the fertilizer units which have revamped their units including GNFC, Bharuch and GSFC, Vadodara, so far;

(d) whether some of the units have asked Government for assured availability of gas for their plants of GNFC, KRIBHCO, IFFCO; and